

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3327
ANSWERED ON:28.07.2009
FIRE IN JHUGGI CLUSTERS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of fire in jhuggi clusters in Delhi have become a common occurrence;
- (b) if so, the number of fire incidents in the jhuggi clusters location-wise alongwith the loss of life and property during each of the last three years and the current year;
- (c) the main reasons for the fire incidents;
- (d) the steps taken/proposed to be taken by the Government to provide relief to the victims;
- (e) whether each fire incidents has been investigated upon by the Government; and
- (f) if so, the details thereof and followup action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. The Government of NCT of Delhi has reported that the incidents of fire in jhuggi cludsters are below 2% of the total number of fire incidents reported in NCT of Delhi.

(c): The main reasons for fire incidents in jhuggies include electric short circuits, carelessness on the part of the jhuggi dwellers, use of open flame for cooking etc.

(d): Compensation/ex-gratia relief provided by the Government of NCT of Delhi to the victims of fire incidents is as follows:

Death (Adult): Rs. 1 Lakh in each case

Death (Minor): Rs. 50,000/- in each case

Injury (Serious): Rs. 20,000/- in each case

Injury (Minor): Rs. 1000/- in each case

Damage to Jhuggi: Rs. 2000/- in each case

(e) & (f): No, Madam. However, Delhi Fire Service organizes public awareness programs through lectures/demonstrations, distribution of fire safety leaflets and through print and electronic media.